# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 3568 ANSWERED ON MONDAY THE 11<sup>TH</sup> AUGUST, 2025 SRAVANA 20, 1947 (SAKA)

#### **COMPANIES UNDER INVESTIGATION OF SFIO**

#### 3568. SHRI KRISHNA PRASAD TENNETI:

SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of Corporate Affairs be pleased to state:-

- (a) the total number of companies under investigation for fraud by the Serious Fraud Investigation Office (SFIO) during the last five years, State-wise;
- (b) the total alleged valuation of fraud committed by these companies during the above period, State-wise especially in Andhra Pradesh;
- (c) whether any SFIO investigation is pending during the above period and if so, the details thereof, State-wise;
- (d) whether there has been an increase in the number of cases investigated by SFIO during the above period and if so, the steps taken by the Government to tackle the same; and
- (e) the total number of FIRs filed, investigations completed, prosecution started and convictions during the above period, State-wise?

#### **ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

## (a) & (b): The number of cases (Main Company Under Investigation) in SFIO during the last five years are as follows:

S.	Particular	FY	FY	FY	FY	FY	Total
No.		2020-21	2021-22	2022-23	2023-24	2024-25	
1	No. of	94	95	83	70	61	403
	investigati						
	on						
	pending						

Quantum of fraud depends on final outcome of the investigation.

(c): Details of the pending investigation during the last 05 years, State-wise is at Annexure-A

(d): Details of cases assigned to SFIO for investigation in last five years is as follows:

S.	Particular	FY	FY	FY	FY	FY	Total
No.		2020-21	2021-22	2022-23	2023-24	2024-25	
1	Number of	20	14	07	05	13	59
	cases						
	assigned						

(e): SFIO investigates the cases under section 212 of The Companies Act, 2013 wherein upon approval of competent authority prosecution complaints is filed in designated special courts. Details of investigation cases completed is at Annexure 'B'. Conviction/compounding secured in last five years is at Annexure 'C'.

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## ANNEXURE REFERRED TO IN REPLY OF PARA (c) TO LOK SABHA UNSTARRED QUESTION NO. 3568 FOR 11.08.2025

### **Annexure-A**

	OI FIIIA	ncial Year(F)	), State-wis	se is as foll	OWS:-	
S.	Name of the	FY	FY	FY	FY	FY
No.	State	2020-21	2021-22	2022-23	2023-24	2024-25
1	Chandigarh	1	2	3	4	4
2	Delhi	21	23	22	16	13
3	Goa		1			1
4	Gujarat	9	4	4	3	2
5	Haryana	1	1	1	1	1
6	Karnataka	1	2	1	1	2
7	Kerala	1	1	1	2	1
8	Madhya	1	1	1	1	1
	Pradesh					
9	Maharashtra	31	32	26	20	17
10	Odisha	3	3	4	4	3
11	Rajasthan			1	1	1
12	Tamil Nadu	7	6	3	3	4
13	Telangana	4	3	3	3	1
14	Uttar Pradesh	2	3	3	4	5
15	West Bengal	12	13	10	7	

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95

83

**70** 

61

94

Total

## ANNEXURE REFERRED TO IN REPLY OF PARA (e) TO LOK SABHA UNSTARRED QUESTION NO. 3568 FOR 11.08.2025

### **Annexure-B**

S.	Particular	FY	FY	FY	FY	FY	Total
No.		2020-21	2021-22	2022-23	2023-24	2024-25	
1	Cases	07	13	19	18	22	79
	completed						

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## ANNEXURE REFERRED TO IN REPLY OF PARA (e) TO LOK SABHA UNSTARRED QUESTION NO. 3568 FOR 11.08.2025

### **Annexure-C**

	<u>Break</u>	up of Conv	<u>riction / C</u>	ompounding Y	ear Wisc	<u> (2020-</u>	21 to 2024	<u>-25)</u>
S. No.	FY	Mumbai (MH)	ACJM, Indore (MP)	Hyderabad (Telangana)	CJM, Solan (HP)	Delhi	Chennai (TN)	Total No. of conviction/
1	2020-21							
2	2021-22	07						07
3	2022-23			06		02		08
4	2023-24				07	01	01	09
5	2024-25		05				01	06
	TOTAL	07	05	06	07	03	02	30

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